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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

New Delhi, the 2<sup>nd</sup>

*February*  
~~February~~, 1982.

CORRIGENDUM

G.S.R. (E). - In the notification of the Government of India in the Ministry of Finance (Department of Revenue) No. G.S.R. 520(E) dated the 21st September, 1981, published at page 1544 of the Gazette of India, Extraordinary, Part II, Section 3, sub-section (1), dated the 21st September, 1981, in the proviso (as inserted by paragraph 2), line 4, for "another" read "other".

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(N. SUBRAMANIAM)

ADDITIONAL SECRETARY TO THE GOVERNMENT OF INDIA

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